

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Appeal No. 44 of 2017 (SZ)**

**Applicant(s)**

Mrs. G. Chandravathani  
Proprietrix  
M/s. Chandravathani Rough Stone &  
Gravel Quarry Perundurai Taluk,  
Erode District

Vs.

**Respondent(s)**

The Tamil Nadu Pollution Control Board,  
Rep., by its Member Secretary,  
Chennai and another

**Legal Practitioners for Applicant(s)**

M/s. V. Suthakar  
K.S. Viswanathan  
N. Anantha Kavitha  
M.Gopi

**Legal practitioners for respondent(s)**

Mrs. H. Yasmeen Ali for R1 and R2

**Appeal No. 45 of 2017 (SZ)**

**Applicant(s)**

Mrs. G. Chandravathani  
Proprietrix  
M/s. Chandravathani Rough Stone &  
Gravel Quarry Perundurai Taluk,  
Erode District

Vs.

**Respondent(s)**

The Tamil Nadu Pollution Control Board,  
Rep., by its Member Secretary,  
Chennai and another

**Legal Practitioners for Applicant(s)**

M/s. V. Suthakar  
K.S. Viswanathan  
N. Anantha Kavitha  
M.Gopi

**Legal practitioners for respondent(s)**

Mrs. H. Yasmeen Ali for R1 and R2

**Appeal No. 46 of 2017 (SZ)**

**Applicant(s)**

Mr. C. Somasundaram  
Proprietrix  
M/s. C. Somasundaram & C. Rajendra  
Rough Stone & Gravel Quarry Perundurai  
Taluk, Erode District

Vs.

**Respondent(s)**

The Tamil Nadu Pollution Control Board,  
Rep., by its Member Secretary,  
Chennai and another

**Legal Practitioners for Applicant(s)**

M/s. V. Suthakar  
K.S. Viswanathan  
N. Anantha Kavitha  
M.Gopi

**Legal practitioners for respondent(s)**

Mrs. H. Yasmeen Ali for R1 and R2

**Appeal No. 47 of 2017 (SZ)**

**Applicant(s)**

Mr. C. Somasundaram  
Proprietrix  
M/s. C. Somasundaram & C. Rajendra  
Rough Stone & Gravel Quarry Perundurai  
Taluk, Erode District

Vs.

**Respondent(s)**

The Tamil Nadu Pollution Control Board,  
Rep., by its Member Secretary,  
Chennai and another

**Legal Practitioners for Applicant(s)**

M/s. V. Suthakar  
K.S. Viswanathan  
N. Anantha Kavitha  
M.Gopi

**Legal practitioners for respondent(s)**

Mrs. H. Yasmeen Ali for R1 and R2

Note of the Registry	Orders of the Registrar
Order No. 2 to 5	Date: 14.07.17  Appellant counsel present. R1, R2 counsel present.  On request reply of R1, R2 adjourned to 27.07.2017 NFA.  (Tmt. Meena Satheesh) Registrar